



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH :: DISPUR

NOTIFICATION

The 6th April, 2018

No. LGL. 81/2017/9.— The following Act of the Assam Legislative Assembly which received the assent of the Governor on 31st March, 2018 is hereby published for general information.

ASSAM ACT NO. VII OF 2018

(Received the assent of the Governor on 31st March, 2018)

THE ASSAM YOGA COUNCIL ACT, 2018

**AN
ACT**

to provide for the development of the Yoga and to regulate the teaching and practice thereof in the State of Assam and the matters connected therewith or incidental thereto .

Preamble

Whereas, it is expedient, in the public interest, to provide for the development of the Yoga Council and to regulate the teaching and practice thereof and to deal with certain other matters connected therewith or incidental thereto; it is hereby enacted in the Sixty-ninth Year of the Republic of India, by the Legislature of Assam, as follows:-

Short title, extent and commencement:

1. (1) This Act may be called the Assam YOGA COUNCIL ACT, 2018.
- (2) It extends to whole of Assam.
- (3) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

Definitions:

2. In this Act, unless the context otherwise requires,-
 - (a) "Accreditation" means the recognition granted to educational institutions and hospitals to signify the attainment of an acceptable level of professional expertise, academic quality and integrity;
 - (b) "Competent Authority" means the Assam Yoga Council, which shall grant registration and accreditation under this Act and the rules made hereunder and shall have the authority to conduct inspections and evaluation visits for the purpose;
 - (c) "Council" means the Assam Yoga Council constituted under section 3;
 - (d) "Hospital" means a Yoga and Naturopathy Hospital with minimum of ten in-patient beds and an out-patient department;
 - (e) "Institution" means-
 - (i) Medical college conducting the Bachelor of Naturopathy and Yogic Sciences (BNYS) Course and Post-graduate Courses;
 - (ii) Yoga based treatment institution; and
 - (iii) Research institute on yoga;
 - (iv) Universities conducting Bachelor Degree, Master degree and Research In Yogic science and Naturopathy.

